

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.420

IA/2492/ND/2024 IA/2195/ND/2024 IA/6132/ND/2022  
IA/921/ND/2022 IA/2726/ND/2022 IA/3143/ND/2022 in  
IB/1591/PB/2018

**IN THE MATTER OF:**

Manjinder Singh Sandhu	...	Applicant
Versus		
M/s. Golden Peacock Residence Pvt Ltd	...	Respondent

**Under Section 7 (IBC) Code, 2016**

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Palak,  
Advs., in IA-2492/2024, Mr. Abhishek Anand,  
Mr. Nipun Gautam, Mr. Chandrasekar, Adv., in  
IA-3143/2022

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

List the matter on **22.07.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**